

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.2045 of 1996

New Delhi, this the 24th day of September, 1997

Hon'ble Mr. N. Sahu, Member (Admnv)

Ms.Ritu D/o late Sh.A.N.Mehra,  
temporarily residing at D-6,  
Soami Nagar, New Delhi & working as  
Lower Division Clerk at Delhi Central  
Circle 6, C.P.W.D., R.K.Puram,  
New Delhi

- APPLICANT

(By Advocate - Shri J.S.Sangwan)

Versus

1.The Secretary, Ministry of Urban affairs &  
Employment, New Delhi.

2.The Executive Engineer (D.D.O.), HQ D.C.C.  
VI, C.P.W.D., R.K.Puram, New Delhi.

3.Shri S.K.Mittal, Executive Engineer 'D'  
Division, C.P.W.D., Kidwai Nagar (West)  
New Delhi

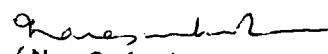
- RESPONDENTS

(By Advocate Shri Harvir Singh proxy counsel  
for Ms.Pratima Gupta)

ORDER (O r a l)

By Mr.N. Sahu, Member (Admnv)-

The learned counsel for the applicant  
wants to withdraw the Original Application. The  
O.A. is disposed of as withdrawn. No costs.

  
(N. Sahu)  
Member (Admnv)

rkv.